

ORAL ANSWERS TO QUESTIONS

(English)

Expansion programme of Durgapur
unit of Hindustan Fertiliser
Corporation

+

*576 SHRI PURNA CHANDRA
MALIK :
SHRI SATYAGOPAL MISRA :

Will the Minister of AGRICULTURE
be pleased to state :

(a) whether the expansion programme of
Durgapur unit of the Hindustan Fertilizer
Corporation has been finalised and initiated;

(b) if so, the details thereof; and

(c) if not, the reasons for delay ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION (SHRI YOGENDRA
MAKWANA) : (a) to (c). There is no pro-
posal for the expansion of the Durgapur
Unit of Hindustan Fertilizer Corporation
Ltd.

SHRI PURNA CHANDRA MALIK :
Is it a fact that an expansion programme of
the Durgapur Unit of Hindustan Fertiliser
Corporation was finalised in 1977 and was
scheduled to be completed in December,
1985 ? If so, what is the progress of the
expansion of the plant ?

SHRI YOGENDRA MAKWANA : My
reply is very clear that there is no such pro-
posal.

SHRI PURNA CHANDRA MALIK :
Is it a fact that though the factory has a
licenced capacity of 3.05 lakh tonnes of
urea, during 1984-85 it produced only 1.25
lakh tonnes of urea ? If so, what are the
reasons for such a bad performance ?

SHRI YOGENDRA MAKWANA : Sir,
right from the beginning this plant is work-
ing at under-capacity and there are defects
which require revamping.

Establishment of National Institute
of Disaster Management in Andhra
Pradesh

*577. SHRI M. RAGHUMA REDDY :
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether the Government of Andhra
Pradesh has suggested that the proposed
National Institute of Disaster Management
be located at Hyderabad; and

(b) if so, the decision taken on the
request of the Government of Andhra
Pradesh ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE AND
COOPERATION (SHRI YOGENDRA
MAKWANA) : (a) Yes, Sir.

(b) The proposal for setting up a
National Institute of Disaster Management
is still under consideration. No decision has
yet been taken as regards location of the
Institute.

SHRI M. RAGHUMA REDDY : Sir,
it is good that the Government is going to
set up a National Institute of Disaster
Management, but I want to know from the
Hon. Minister whether the Government have
enough technology to establish such an insti-
tute in India or whether the Government
is borrowing the technology from outside
the country and, if so, which are the
countries.

SHRI YOGENDRA MAKWANA : Sir,
even today the various administrative train-
ing institutions are giving training in
management of disaster but that is not fool-
proof. We want to create an institution
which can impart training to our personnel
in the management of the disaster, that is,
all sorts of natural calamities like earth-
quake, hailstorm, drought, floods, etc.

PROF. K. K. TEWARY : Does it also
include Teluga Desham disaster ?

SHRI M. RAGHUMA REDDY : No,
it includes the Congress disaster.

Sir, Hyderabad is a centrally located
place in Andhra Pradesh where we have a

number of national and international institutes like ICRISAT, CRIDA, NIRD, university institutions and many other institutes. So, there we have enough material for the management of disaster. Andhra Pradesh has got floods and cyclones as also droughts. Therefore, enough material will be available in Andhra Pradesh. So, I want to know from the Minister whether, in view of all the facilities available in Hyderabad, the Government is going to set up the proposed National Institute of Disaster Management at Hyderabad and whether any allocation has been made for this Institute during the current financial year and, if so, what is the allocation.

SHRI YOGENDRA MAKWANA : Sir, there are a number of other States which also have claim for the location of this Institute. Similar claims are made by different States. I have letters from the Chief Minister of Gujarat, I have letters from the Chief Minister of Madhya Pradesh. So, we have appointed a committee to decide about the location. This committee will go into the details of all the aspects and decide the location of the Institute.

PROF. N. G. RANGA : Sir, there is need for this kind of an institute not only in regard to disaster management but about the practices that have come to be stabilised in various States in providing relief, rehabilitation and reconstruction of the areas and the people who suffer. Therefore, it would not be a bad thing to have such an institution in every State and on the top of it, there should be a Central institute also. Is the Government aware of the fact that there is an Emergency Council appointed by the FAO on proposals made by some of us some years ago, when Jagjivan Ram Ji was the Food Minister, that there should not only be some such institute but also there should be an Insurance Fund on the world scale as well as at the national and State levels.

SHRI YOGENDRA MAKWANA : Sir, I forgot to reply a part of the question of the Hon. Member, Shri Reddy. The allocation is Rs. 25 lakhs for the year 1986-87.

So far as the question of the Hon. Member, Shri Ranga Ji is concerned, it does

not arise from this. It is a different issue altogether. But I would like to reply because recently we had a Revenue Ministers' Conference and in that Revenue, Minister's Conference many aspects were discussed about the disaster. One aspect was about the fixing of the norms, changing of the norms and imparting information about the climatic conditions and anticipated cyclones, etc. to the State Governments and to the lower formations. For that we appointed different working groups. One working group has been appointed to prepare the memorandum for the disasters like floods, cyclones, etc. and another working group for drought. Similarly, for norms also we have appointed a working group. For imparting information also we have a working group. So far as the establishment of such an institute in every State is concerned, the financial constraints are well-known to the Hon. Members and it is very difficult even to provide one institute in the country. That also takes time. So, it is very difficult to say at this stage about establishing institute in each State at present.

PROF. N. G. RANGA : Thank you.

SHRI CHINTAMANI JENA : Sir, he has referred to three States which have asked for such types of institutions. He has mentioned Gujarat. Which are the other States which have requested the Centre to have such an institution in their States? The Hon. Minister has already stated that a Committee has been constituted and that they are going into the details. May I know the terms of reference of this committee? By which time will they submit their report? May I know whether a decision on this issue will be taken in this year or in the next year?

SHRI YOGENDRA MAKWANA : I have already said that 3 States have requested. Now, because this question is discussed in this House, I am sure that some more States will also come and claim about it. It is but natural that every State may want that it should be established in their own State. So far as the terms of reference is concerned, it is very clear that it is for the location only. The Committee will decide about the location. They will suggest a location. Then the third thing that the Hon. Member has asked is about the time limit. He asked what time limit we have given.

I think it is 3 months or something like that. But it will be a short period only within which they will submit the report about the location of the institute.

World Bank assistance for water supply scheme in Bihar towns

*581. SHRI C. P. THAKUR : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there was any scheme to provide drinking water and other facilities in Patna, Gaya and Ranchi with the assistance of World Bank; and

(b) the present position of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The project for augmenting drinking water facilities in Ranchi, Dhanbad-Jharia and Patna at an estimated cost of about Rs. 102 crores prepared by the Government of Bihar was posed to the World Bank for financial assistance.

(b) The project requires revision in the light of points arising out of preliminary examinations and observations of World Bank. The Government of Bihar has been requested to revise the project accordingly and confirm plan/budget provision in the 7th Five Year Plan and also sort out the issues raised by the World Bank.

SHRI C. P. THAKUR : I would like to know from the Minister about one thing. Our claim is that we will supply safe drinking water to all the people. Sir, in Patna, there are places where the sewerage lines and the water mains are getting inter-mingled. There is lot of Jaundice cases and things like that.

I would like to know for how long they are working on this particular scheme of the World Bank. I know that it is going on for the last 10 years. The word 'preliminary' is still written here. So, I want to know as to how long it will take to finalise this scheme to give safe drinking water to the population.

[Translation]

SHRI DALBIR SINGH : Mr. Deputy Speaker, Sir, this is a World Bank Project and the Bihar Government had submitted to us a scheme involving an outlay of Rs. 102 crores. This proposal was received in November, 1983 and it was in this connection that we took it up with the World Bank. Thereafter, the World Bank team visited Bihar and pointed out certain deficiencies. We again drew the attention of Bihar Government to those deficiencies but we are still to receive a report on that from them. So far as the question of the Hon. Member that we do not supply safe drinking water is concerned, the responsibility of supplying safe drinking water is that of the Central Government. As for Patna, we are supplying daily 110 litre *per capita* to the city at present which comes to about 139 million litres per day. Therefore, the quantum of water being supplied to Patna district is more as compared to Dhanbad and Jharia. As regards the point raised by the Hon. Member that the word "preliminary", is still there, we are continuously making efforts in this regard. The Government of Bihar has made a provision of Rs. 35 crores only in the Seventh Plan which is very meagre. The World Bank does not accept this amount as sufficient and the Bihar Government has said that they will be making some additional investment through the L. I. C. and G. I. C. Since there is a provision of re-investment in it, the Bihar Government will have to make a provision of Rs. 69 crores in the first phase.

{English}

SHRI C. P. THAKUR : What other facilities the Government is considering to provide for the weaker sections not only in Patna, but in other capital towns and major towns of the country ? In my question I have asked about "other facilities". So, I would like to know about other facilities from the Hon. Minister.

[Translation]

SHRI DALBIR SINGH : So far as people living in *Jhuggis* are concerned, we pay proper attention to the people belonging to the economically weaker sections and the